Self appraisal report for Year (2022-23)

Auditor Agency: Rajesh Singh

Ministry Name: Ministry of Personnel, Public Grievances & Pensions

Department Name: Department of Personnel & Training

Public Authority Name: Central Information Commission

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function	'						
1.1	Particulars of its organisation, functions a	and duties[Section	on 4(1)(b)(i)]				
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://cic.gov in/contact	Fully Met	1.28	Required information is available.
1.1.2	Head of the organization	Fully Met	1.28	1.28	(i) https://cic.gov.in/cic-profile (ii) https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28i%29.pdf		1.28	Required information is available.
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://cic.gov in/vision	Fully Met	1.28	Required information is available.
1.1.4	Function and duties	Fully Met	1.28	1.28	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir	t	1.28	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					al%20Section %204%20%2 81%29%28b %29%28ii%29 .pdf			
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://cic.gov in/index.php/o rganizational- structure		1.28	Required information is available.
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	i) https://cic.g ov.in/introduct on (ii) Who are We - https://cic.gov.in/w ho-are-we (iii) committee on 'Transparenc y Audit - https://cic.gov.in/sit es/default/files/ /Transparency %20Audit%20 of%20Disclos ures%20Under%20Section %204%20of% 20the%20RTI %20Act%20b y%20the%20 Public%20aut horities.pdf(iii) Head of		1.28	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					Organization from time to Time – https://cic.gov.in/forner-cic-and-ic			
1.2	Power and duties of its officers and employee	es[Section 4(1) (b)(ii)]					
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	(i) https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section %204%20%2 81%29%28b %29%28ii%29	t	1.54	Required information is available.
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section %204%20%2 81%29%28b %29%28ii%29 .pdf	t	1.54	Required information is available.
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	(i) https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Secton%204%20%281%29%2	k K	1.54	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					8b%29%28ii%			
					29.pdf (ii) http			
					s://doptcircula			
					rs.nic.in/Defau	J		
					It.aspx?URL=	i		
					7RYHo9xJY7	i		
					(iii) https://dop			
					tcirculars.nic.i			
					n/Default.aspx	K		
					?URL=p6nWz	<u>, </u>		
					9g4ETap (iv)			
					https://dopt.go			
					v.in/ccs-cca-			
					rules-1965 (v)			
					https://dopt.go			
					v.in/sites/defa			
					ult/files/Comp	i		
					lation_FR_SR			
					_English.pdf			
					(vi) https://doe	9		
					.gov.in/order-o			
					ircular-archive)		
					s/GENERAL%	6		
					20FINANCIAL	_		
					%20RULES			
					(vii) https://cic			
					gov.in/sites/de	Э		
					fault/files/RTI-			
					Act_English.p			
					df .			
1.2.4	Exercised	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul		1.54	Required information is

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					/files/RTI%20 Disclosure/Fin al%20Section %204%20%2 81%29%28b %29%28ii%29			available.
1.2.5	Work allocation	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul/ /files/cicpdfs/p a.pdf	t	1.54	Required information is available.
1.3	Procedure followed in decision making proce	ss [Section	4(1)(b)(iii))]				
1.3.1	Process of decision making Identify key decision making points		1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section 4%281%29% 28b%29%28iii %29.pdf	t 1	0.77	Auditor Repor of CIC 2021-22 is attached with the link. May please attach requisite information.
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section- 4%281%29% 28b%29%28iii %29.pdf	t 1	0.77	Auditor Report of CIC 2021-22 is attached with the link. May please attach requisite information.
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	(i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/	ó	1.54	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					Final%20Sect on-4%281%2 9%28b%29% 28iii%29.pdf (ii) https://cic.g ov.in/circulars and-mom- reports (iii)https://cic.g ov.in/sites/def ault/files/RTI- Act_English.p	} -		
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	(i) https://cic.gov.in/sites/default/files/RTI-Act_English.pdf (ii)https://cic.gov.in/sites/default/files/RT%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf (iii) Public Grievances-DARPG guidelines are followed by the Commission		1.54	Required information is available. Further, may please upload a separate page summing up the information.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					which are available on darpg.gov.in			
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	https://cic.gov in/organizatio nal-structure	Fully Met	1.54	Required information is available.
1.4	Norms for discharge of functions[Section 4(1)(b)(iv)]						
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	(i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Section-4%28 1%29%28b% 29%28i%29.p df (ii)https://cic.gov.in/sites/d efault/files/RT -Act_English.p		1.54	Required information is available.
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	(i) https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Secton%204%281%29%28b%29%28iv%29.pdf (ii)https://cic.gov.in/sites/default/files/RTI%20Disclosur	i	1.54	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					e/Final%20Section%204%20%281%29%28ii%29.pdf (iii)https://cic.gov.insites/default/fies/RTI-Act_English.pdf (iv)https://cic.govin/sites/default/files/2017/ac/Brocher.pdf	t / I		
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	(i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29% 28iii%29.pdf (ii) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Section-4%28 1%29%28b% 29%28i%29.pdf	i i	1.54	Required information is available.
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI-Act_	t	1.54	Information is available. Further,

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					English.pdf			timeline for administrative , finance and personnel issues, if available, may also be uploaded.
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	DARPG guidelines are followed by the Commission which are available on darpg.gov.in	Fully Met	1.54	Required information is available.
1.5	Rules, regulations, instructions manual and I	records for d	ischargin	g function		(b)(v)]		
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28v %29.pdf	. Fully Met t n -	1.92	Required information is available.
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	(i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29%	í i	1.92	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					28v%29.pdf, (i)https://cic.gov.in/circulars-and-mom-reports, (iii)https://cic.gov.in/cic.gov.in/circulars-and-mom-reports-cic, (iv)https://cic.gov.in/circular-reports-conventions, (v) https://cic.gov.in/sites/default/files/RTI-Act_English.pdf			
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	(i) https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Secton-4%281%29%28b%29%28v%29.pdf, (i)https://cic.gov.in/circulars-and-mom-reports, (iii)https://cic.gov.in/	i i	1.92	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					-and-mom- reports-cic, , (iv) https://cic. gov.in/sites/default/files/RTI- Act_English.p	,		
1.5.4	Transfer policy and transfer orders	Fully Met	1.92	1.92	(i)https://cic.g ov.in/sites/def ault/files/Circu lars%20%26N oification/Office e%20Order% 2012-10-2021 .pdf (ii)https:// cic.gov.in/circ ulars-and- mom-reports		0.96	Information regarding transfer orders may also be uploaded.
1.6	Categories of documents held by the au	ithority under its o	ontrol[Se	ection 4(1)	(b) (vi)]			
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul/files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28v %29.pdf	t - i	3.85	Required information is available.
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul/ /files/RTI%20 Disclosure/Fir al%20Section	t	3.85	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					4%281%29% 28b%29%28v %29.pdf	i		
1.7	Boards, Councils, Committees and other B	odies constitu	ted as par	rt of the Pu		[Section 4(1	l)(b)(viii)]	
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	(i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/fi inal%20Section-4%281%29 %28b%29%2 8viii%29.pdf(ii) https://cic.gov.in/sites/defaut/files/Transparency%20Audt%20of%20Disclosures%20 Under%20Section%204%20 of%20the%20 RTI%20Act% 20by%20the%20 uthorities.pdf		0.96	Required information is available.
1.7.2	Composition	Fully Met	0.96	0.96	(i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/inal%20Section-4%281%29 %28b%29%2		0.96	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					8viii%29.pdf(ii)https://cic.gov .in/sites/defau t/files/Transpa rency%20Aud t%20of%20Di sclosures%20 Under%20Sec tion%204%20 of%20the%20 RTI%20Act% 20by%20the%20 20Public%20a	i i		
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	uthorities.pdf (i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/inal%20Section n-4%281%29 %28b%29%2 8viii%29.pdf(ii))https://cic.gov.in/sites/defaut/files/Transparency%20Audt%20of%20Disclosures%20 Under%20Section%204%20 of%20the%20 RTI%20Act%		0.96	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					20by%20the% 20Public%20a uthorities.pdf			
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	(i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/f inal%20Sectio n-4%281%29 %28b%29%2 8viii%29.pdf(ii)https://cic.gov.in/sites/default/files/Transparency%20Audt%20of%20Disclosures%20 Under%20Section%204%20 of%20the%20 RTI%20Act% 20by%20the%20 uthorities.pdf		0.96	Required information is available.
1.7.5	Powers and functions	Fully Met	0.96	0.96	(i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Section-4%28 1%29%28b% 29%28i%29.p df (ii) https://ci		0.96	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
					c.gov.in/sites/default/files/RTI%20Disclos ure/Final%20 Section%204 %20%281%2 9%28b%29% 28ii%29.pdf (ii i)https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29 %28b%29%2 8iii%29.pdf			
1.7.6	Whether their meetings are open to the public?	Not Applicable	e0	0	empty	Not Applicable	0	`Not Applicable' as stated by the Public Authority
1.7.7	Whether the minutes of the meetings are open to the public?	Not Applicable	e 0	0	empty	Not Applicable	0	Not Applicable' as stated by the Public Authority
1.7.8 1.8	Place where the minutes if open to the public are available? Directory of officers and employees[Section 4]		e 0	0	empty	Not Applicable	0	Not Applicable' as stated by the Public Authority

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
1.8.1	Name and designation	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28ix %29.pdf	Fully Met t	3.85	Required information is available.
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28ix %29.pdf	t 1	3.85	Required information is available.
1.9	Monthly Remuneration received by officers	& employees	including	system of	compensatio	n[Section 4(1) (b) (x)]	
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul/files/RTI%20 Disclosure/Se ction%204%2 81%29%28b %29%28x%2 9.pdf	.Fully Met t	3.85	Required information is available.
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	The system of compensation is based on the government decision on the recommer		3.85	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					dations of the pay commission as stipulated in CCS (Revised Pay rules - https://doe.gov.in/sites/default/files/7cpc_report_eng.pdf) e		
1.10	Name, designation and other particulars of pu	ublic informat	ion offic	ers[Section		1		
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority		3.85	3.85	(i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29% 28xvi%29.pdf (ii)https://cic.g ov.in/appellate- authority-cpic- s-of-the- commission (iii) https://cic.gov.in/sites/def fault/files/Rtin odalofficer_0.pdf	Fully Met	3.85	Required information is available.
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	(i)https://cic.g ov.in/sites/def	_	3.85	Required information is

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					ault/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29% 28xvi%29.pdf (ii)https://cic.go ov.in/appellate- authority-cpic -s-of-the- commission (i i)https://cic.go v.in/sites/defa ult/files/RTI%2 0Disclosure/F nal%20Sectio n-4%281%29 %28b%29%2 8ix%29.pdf	i i i		available.
1.11	No. Of employees against whom Disciplinary	action has b	een prop	osed/ take)		
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	NIL, No disciplinary action is pending. See the link - https://cic.gov.in/sies/default/files/RTI%20Disclosure/displinary%20action.pdf	Fully Met	3.85	As per the Public Authority, no disciplinary action is pending.
1.11.2	(ii) Finalised for Minor penalty or major penalty	Fully Met	3.85	3.85	https://cic.gov	Fully Met	3.85	Required

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
	proceedings				in/sites/default /files/RTI%20 Disclosure/dis plinary%20act ion.pdf			information is available.
1.12	Programmes to advance understanding of RT	I(Section 26)					
1.12.1	Educational programmes	Fully Met	1.92	1.92	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Order%2011-08-2021_compressed.pdf		1.92	Details for training upto the year 2020 is available. The details may please be updated.
1.12.2	Efforts to encourage public authority to participate in these programmes	Fully Met	1.92	1.92	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Order%2011-08-2021_compressed.pdf		1.92	Required information is available.
1.12.3	Training of CPIO/APIO	Fully Met	1.92	1.92	https://cic.gov. in/sites/default /files/Circulars %20%26Noifi cation/Office% 20Order%201 1-10-2022.pdf		1.92	Required information is available.
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	https://cic.gov. in/rti- notifications		1.92	Required information is available.

	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.13	Transfer policy and transfer orders[F No. 1/6/2	2011- IR dt.	15.4.2013]					
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Fully Met	7.69	7.69	(i)https://cic.g ov.in/sites/def ault/files/Circu lars%20%26N oification/Offic e%20Order% 2012-10-2021 .pdf (ii)https:// cic.gov.in/circ ulars-and- mom-reports		7.69	Required information is available.
Total			97	97		97	95	
2	Budget and Programme							
2.1	Budget allocated to each agency including all	plans, prop	osed exp	enditure a	nd reports on	disburseme	ents made	etc.[Section
	4(1)(b)(xi)]		•					0.0.[000
2.1.1	4(1)(b)(xi)] Total Budget for the public authority	Fully Met	10	10.00	https://cic.gov in/sites/defaul/files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28x %29.pdf	Fully Met t	10.00	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://cic.gov in/sites/defaul /files/Reports/ AR2021-22E. pdf	t	10.00	Information is available for FY 2021-22 attached. May also attach specific details for FY 2022-23
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://cic.gov in/sites/defaul /files/Reports/ AR2021-22E. pdf	t	10.00	Information is available for FY 2021-22 attached. May also attach specific details for FY 2022-23
2.1.5	Report on disbursements made and place where the related reports are available	Fully Met	10	10.00	https://cic.gov in/sites/defaul /files/Reports/ AR2021-22E. pdf	t	10.00	Information is available for FY 2021-22 attached. May also attach specific details for FY 2022-23
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR	dt. 11.9.2012						
2.2.1	Budget	Fully Met	16.67	16.67	https://cic.gov in/sites/defaul /files/Reports/ AR2021-22E. pdf	t	16.67	Information is available for FY 2021-22 attached. May also attach specific details for FY

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL 2022-23
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Fully Met	16.67	16.67	https://cic.gov in/sites/default /files/RTI%20 Disclosure/tou r%20program me.pdf		16.67	Required information is available but only upto the year 2020. May please update information, if any, as on date.
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.	Fully Met	16.67	16.67	https://cic.gov. in/tender- notification	Fully Met	16.67	Information is provided however detailed information is required to be uploaded.
2.3	Manner of execution of subsidy programme [S	Section 4(i)(b)(xii)]					
2.3.1	Name of the programme of activity	Fully Met	6.25	6.25	https://cic.gov/in/sites/default/files/RTI%20 Disclosure/Final%20Section-4%281%29%28xii%29.pdf		90	Not Applicable as given in the uploaded document.
2.3.2	Objective of the programme	Fully Met	6.25	6.25		Not Applicable	0	Not Applicable as given in the uploaded

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					Disclosure/Fir al%20Section 4%281%29% 28b%29%28x ii%29.pdf	-		document.
2.3.3	Procedure to avail benefits	Fully Met	6.25	6.25		n -	eO	Not Applicable as given in the uploaded document.
2.3.4	Duration of the programme/ scheme	Fully Met	6.25	6.25		n -	e0	Not Applicable as given in the uploaded document.
2.3.5	Physical and financial targets of the programme	Fully Met	6.25	6.25	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28x ii%29.pdf	n -	e0	Not Applicable as given in the uploaded document.
2.3.6	Nature/ scale of subsidy /amount allotted	Fully Met	6.25	6.25			e0	Not Applicable as given in the uploaded

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					Disclosure/Fir al%20Section 4%281%29% 28b%29%28x ii%29.pdf	-		document.
2.3.7	Eligibility criteria for grant of subsidy	Fully Met	6.25	6.25		-	9 0	Not Applicable as given in the uploaded document.
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Fully Met	6.25	6.25	https://cic.gov in/sites/defaul/ /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28x ii%29.pdf	-	e0	Not Applicable as given in the uploaded document.
2.4	Discretionary and non-discretionary grants [F	. No. 1/6/2011-	IR dt. 1	5.04.2013]				
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Not Applicable	eO	0	empty	Not Applicable	e0	As stated by the Public Authority `Not Applicable'
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	0	0	empty	Not Applicable	9 0	As stated by the Public Authority `Not Applicable'
2.5	Particulars of recipients of concessions, perm			_				
2.5.1	Concessions, permits or authorizations granted	Fully Met	25	25.00	https://cic.gov	. Not Applicable	e0	Not Applicable

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks		Auditor Marks	Auditor Remarks/URL
	by public authority				in/sites/defaul/ /files/RTI%20 Disclosure/Final%20Section 4%281%29% 28b%29%28x ii%29.pdf	_		as given in the uploaded document.
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations		25	25.00	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28x ii%29.pdf	_	0	Not Applicable as given in the uploaded document.
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.	_	50	50.00		- u sa .	50.00	D : 1
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.		50	50.00	https://cic.gov in/sites/defaul/files/RTI%20 Disclosure/Iss ue%20%281 %29-51-68%2 0%281%29.p	t	50.00	Required information is available.
Total			250	250		150	150	
3	Publicity Band Public interface							
3.1	Particulars for any arrangement for consultat	•		•		•	elation to	the
3.1.1	formulation of policy or implementation there Relevant Acts, Rules, Forms and other	Fully Met	1)(b)(v ii 12.5	12.50	6/2011-IR dt. 1 https://cic.gov		12.50	The said
3.1.1	documents which are normally accessed by citizens	i dily iviet	12.0	12.50	in/rti- notifications	i ully Met	12.00	information is available.
3.1.2	Arrangements for consultation with or	Not Applicable	e0	0	empty	Not Applicable	0	`Not

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks		Auditor Marks	Auditor Remarks/URL
	representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants							applicable' as stated by the Public Authority
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	eO	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	Not applicable as stated by the Public Authority
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	•0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	dNot Applicable	0	0	empty	Not Applicable	0	Not applicable' as stated by the Public Authority
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	eO	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.8	Public- private partnerships (PPP) - Information	Not Applicable	0	0	empty	Not Applicable	0	`Not

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
	relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government							applicable' as stated by the Public Authority
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	e0	0	empty	Not Applicable	0	Not applicable as stated by the Public Authority
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	e0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	e0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.2	Are the details of policies / decisions, which a	ffect public, ir	nformed	to them[S	Section 4(1) (c)]		
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive. Policy decisions/ legislations taken in the previous one year		16.67	16.67	https://cic.gov in/sites/defaul/ /files/RTI%20 Disclosure/Fin al%20Section- 4%281%29% 28b%29%28iii %29.pdf	-	8.34	The given link provide details of Auditor Report CIC 2021-22. May please attach specific details, including policy decision taken in the

Sr. No	Details of disclosure	Category	Marks	Obtained		Auditor	Auditor	Auditor
				Mark		Category	Marks	Remarks/URL previous one year, if any.
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Fully Met	16.67	16.67	https://cic.gov/in/sites/default/files/RTI%20 Disclosure/Final%20Section-4%281%29%28iii%29.pdf	-	8.34	The given link provide details of Auditor Report CIC 2021-22. May please attach further specific details on public consultation process, if any.
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Fully Met	16.67	16.67	https://cic.gov.in/sites/default/files/RTI%20 Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	-	8.34	The given link provide details of Auditor Report CIC 2021-22. May please attach further specific details on outlining the arrangement for consultation before formulation of policy, if any.

3.3 Dissemination of information widely and in such form and manner which is easily accessible to the public [Section 4(3)]

Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	https://cic.gov in/citizen- service	Fully Met	50.00	The required information is available.
Form of accessibility of information manua	al/ handbook[S	ection 4(1)(b)]				
Information manual/handbook available in Electronic format	Fully Met	25	25.00	are available in Electronic as well as printed format The list are below:- (i) htt ps://cic.gov.in/sites/default/fies/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf (ii) https://cic.gov.in/sites/default/files/Circulars%20%26Noification/CompendiumIRDivision_Latest%20-Compressed%281%29.pdf (iii) https://cic.govin/rtidisclosoures		25.00	The required information is available.
	Use of the most effective means of communication - Internet (website) Form of accessibility of information manual Information manual/handbook available in	Use of the most effective means of communication - Internet (website) Form of accessibility of information manual/ handbook[S Information manual/handbook available in Fully Met	Use of the most effective means of communication - Internet (website) Form of accessibility of information manual/ handbook[Section 4(1 Information manual/handbook available in Fully Met 25	Use of the most effective means of communication - Internet (website) Form of accessibility of information manual/ handbook[Section 4(1)(b)] Information manual/handbook available in Fully Met 25 25.00	Use of the most effective means of communication - Internet (website) Form of accessibility of information manual/ handbook[Section 4(1)(b)] Information manual/handbook available in Electronic format Fully Met 25 25.00 All information are available in Electronic as well as printed format The list are below: - (i) htt ps://cic.gov.in/sites/default/file es/RTI%20Disclosure/final% 20Section-4% 281%29%28b %29%28xiv% 29.pdf (ii) https://cic.gov.in/sites/default/file s/Circulars%2 0%26Noification/Compendi umIRDivision, Latest%20-Cc mpressed%28 1%29.pdf (iii) https://cic.gov.in/ti-disclosoures	Use of the most effective means of communication - Internet (website) Form of accessibility of information manual/ handbook[Section 4(1)(b)] Information manual/handbook available in Electronic format Fully Met 25 25.00 All information Fully Met are available in Electronic as well as printed format. The list are below: - (i) htt ps://cic.gov.in/sites/default/file es/RTI%20Dis closure/final% 20Section-4% 281%29%28b %29%28xiv% 29.pdf (ii) http s://cic.gov.in/s ites/default/file s/Circulars%2 0%26Noificati on/Compendi umIRDivision Latest%20-Compressed%28 1%29.cd (iii) https://cic.gov.in/tit-information Fully Met are available in Electronic as well as printed format. The list are below: - (i) htt ps://cic.gov.in/s ites/default/file s/Circulars%2 0%26Noificati on/Compendi umIRDivision Latest%20-Compressed%28 1%29.pdf (iii) https://cic.gov.in/tit-information Fully Met are available in Electronic as well as printed format. The list are below: - (i) htt ps://cic.gov.in/s ites/default/file s/Circulars%2 0%26Noificati on/Compendi umIRDivision Latest%20-Compressed%28 1%29.pdf (iii) https://cic.gov.in/tit-information fully Met are available in Electronic as well as printed format. The list are below: - (ii) https://cic.gov.in/s ites/default/file s/Circulars%2 0%26Noificati on/Compendi umIRDivision Latest%20-Compressed%28 1%29.pdf (iii) https://cic.gov.in/tit-information fully Met are available in Electronic as well as printed format. The list are below: - (ii) https://cic.gov.in/s ites/default/file s/Circulars%2 0%26Noificati on/Compendi umIRDivision Latest%20-Compressed%28 1%29.pdf (iii) https://cic.gov.in/tit-information fully file formation full file file formation full file formation	Use of the most effective means of communication - Internet (website) Fully Met 50 50.00 https://cic.gov. Fully Met 50.00 in/citizen-service Form of accessibility of information manual/ handbook[Section 4(1)(b)] Information manual/handbook available in Electronic format Fully Met 25 25.00 All information Fully Met are available in Electronic as well as printed format. The list are below: (i) https://cic.gov.in/sites/default/files/RTI%20Disclosure/final% 20Section-4% 281%29%28b %29%28xiv% 29.pdf (ii) https://cic.gov.in/sites/default/files/Circulars%2 0%26Noificati on/Compendi umIRDivision_Latest%20-Compressed%28 1%29.pdf (iii) https://cic.gov.in/ritidisclosoures

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					gov.in/ (v)http s://cic.gov.in/s ites/default/file s/RTI%20Disc losure/final%2 0Section-4%2 81%29%28b %29%28xiv% 29.pdf			
3.4.2	Information manual/handbook available in Printe-format	d Fully Met	25	25.00	All information are available in Electronic as well as printed format The list are below:- (i) htt ps://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf (ii) https://cic.gov.in/sites/default/files/Circulars%20%26Noification/CompendiumIRDivision_Latest%20-Compressed%28		25.00	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					1%29.pdf (iii) https://cic.gov in/rti- disclosoures (iv) https://cic. gov.in/ (v)http s://cic.gov.in/s ites/default/file s/RTI%20Disclosure/final%2 0Section-4%2 81%29%28b %29%28xiv% 29.pdf			
3.5	Whether information manual/ handbook availa	ble free of c	cost or no	t [Section				
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	https://cic.gov in/sites/defaul/files/RTI%20 Disclosure/fin al%20Section 4%281%29% 28b%29%28x v%29.pdf	t -	25.00	The required information is available.
3.5.2	List of materials available At a reasonable cost of the medium	Fully Met	25	25.00	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/fin al%20Section 4%281%29% 28b%29%28x v%29.pdf	t -	25.00	The required information is available.
Total			213	213	·	213	188	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
4	E-Governance	·						
4.1	Language in which Information	Manual/Handbook Availal	ole [F No.	1/6/2011-II	R dt. 15.4.2013]		
4.1.1	English	Fully Met	14.29	14.29	Website of Central Information Commission is bilingual and most of the information is available in Hindi and English both. The link of information m anual/Handbook available in English is below:- (i) https://cic.gov.in/rtidisclosoures (ii) https://cic.gov.in/rtidisclosoures (ii) https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf (iv) https://cic.go	Fully Met	14.29	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					v.in/sites/defa ult/files/Circul ars%20%26N oification/Com pendiumIRDiv ision_Latest% 20-Compress ed%281%29. pdf			
4.1.2	Vernacular/ Local Language	Fully Met	14.29	14.29	Website of Central Information Commission is bilingual and most of the information is available in Hindi and English both. The link of information available in Hindi is below :- (i) https://cic .gov.in/hi/nod e (ii) https://cic .gov.in/hi/vision (iv) https://cic.gov.in/hi/vision (iv) https://cic.gov.in/hi/vision.		14.29	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					cic-profile (v)			
					https://cic.gov	· .		
					in/hi/terms-an			
					d-conditions-d			
					f-service-of-ch	า		
					ief-information	า		
					-commissione			
					r https://cic.go			
					v.in/hi/circular			
					s-and-mom-			
					reports (vi)htt	0		
					s://cic.gov.in/h			
					i/clone-circula			
					s-and-mom-			
					reports-cic			
					(vii) https://cic	: <u>.</u>		
					gov.in/hi/conta			
					ct (viii)https://e			
					ic.gov.in/hi/wh			
					o-are-we (ix)h			
					tps://cic.gov.ir			
					/hi/%E0%A4%			
					AA%E0%A4%			
					B0%E0%A4%			
					BF%E0%A4%			
					9A%E0%A4%			
					AF (x) https://			
					cic.gov.in/hi/c			
					c-official-			
					directory (xi) h	1		
					ttps://cic.gov.i			
					n/hi/web-infor			

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					mation-			
					manager			
4.2	When was the information Manual/Handbook	last updated	d?[F No. 1	/6/2011-IR	dt 15.4.2013]			
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/fin al%20Section 4%281%29% 28b%29%28x v%29.pdf	- -	28.57	The required information is available.
4.3	Information available in electronic form[Section	on 4(1)(b)(xi	v)]					
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	https://cic.gov in/sitemap	Fully Met	9.52	The required information is available.
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	https://cic.gov in/sitemap	Fully Met	9.52	The required information is available.
4.3.3	Location where available	Fully Met	9.52	9.52	https://cic.gov in/sitemap	Fully Met	9.52	The required information is available.
4.4	Particulars of facilities available to citizen for	obtaining in	formation	[Section 4	l(1)(b)(xv)]			·
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Se ction-4%281% 29%28b%29 %28xv%29.po	t	7.14	The required information is available.
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://cic.gov in/sites/defaul		7.14	The required information is

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
					/files/RTI%20 Disclosure/Se ction-4%281% 29%28b%29 %28xv%29.pc			available.
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	https://cic.gov. in/citizen-help	Fully Met	7.14	The required information is available.
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	https://cic.gov.in/sites/default/files/RTI%20 Disclosure/Section-4%281%29%28b%29%28xv%29.pdf		7.14	The required information is available.
4.5	Such other information as may be prescribed	under Section	4(i) (b)	(xvii)				
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	https://pgporta l.gov.in/	Fully Met	3.57	The required information is available.
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	https://dsscic. nic.in/rti- request/	Fully Met	3.57	The required information is available.
4.5.3	List of completed schemes/ projects/ Programmes	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as per the Public Authority.
4.5.4	List of schemes/ projects/ programme underway	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as per the Public Authority.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Not Applicable	e0	0	empty	Not Applicable	9 0	`Not applicable' as per the Public Authority.
4.5.6	Annual Report	Fully Met	3.57	3.57	https://cic.gov in/circular-rep orts- conventions	Fully Met	3.57	The required information is available.
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	https://cic.gov in/faqs	Fully Met	3.57	The required information is available.
4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter	Fully Met	3.57	3.57	https://cic.gov in/sites/default /files/RTI%20 Disclosure/Cit zen%20Chart er.pdf		3.57	The required information is available in the form of Citizen Charter.
4.6	Receipt & Disposal of RTI applications & appe	eals [F.No 1/6/	2011-IR	dt. 15.04.2	2013]			
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://dsscic. nic.in/rti- request/	Fully Met	14.29	The required information is available.
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://dsscic. nic.in/rti-reque st/appeal	,	14.29	The required information is available.
4.7	Replies to questions asked in the parliament[Section 4(1)(d)(2)]					
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	(i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/l ok%20sabha %20%281%2 9.pdf (ii)https://		28.57	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					/cic.gov.in/site s/default/files/ RTI%20Disclo sure/rajya%20 sabha.pdf)		
Total			189	189		189	189	
5	Information as may be prescribed							
5.1	Such other information as may be prescribed	[F.No. 1/2/201	6-IR dt.	17.8.2016	F No. 1/6/201	1-IR dt. 15.4.	2013]	
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	(a)&(b) https://cic.gov.in/site s/default/files/ RTI%20Disclosure/Final%20 Section-4%28 1%29%28b% 29%28xvi%29)	20.00	The required information is available.
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	https://cic.gov in/sites/defaul /files/Circulars %20%26Noifi cation/Auditor %20Report%2 0CIC%20202 1-22.pdf		20.00	The required information is available.
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment, (b) Name & Designation of the officers	Fully Met	20	20.00	(a)&(b) https://cic.gov.in/site s/default/files/ Circulars%20 %26Noificatio n/Office%20O rder%2030-09	·	20.00	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					-2022.pdf			
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Fully Met	20	20.00	https://cic.gov.in/sites/default/files/Circulars/20%26Noification/Office%20Order%2012-10-2021%281%29.pdf		20.00	The required information is available.
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Fully Met	20	20.00	https://cic.gov/ in/sites/default/ /files/Circulars %20%26Noifi cation/Office% 20Order%201 2-10-2021%2 81%29.pdf		20.00	The required information is available.
Total	<u>'</u>		100	100		100	100	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public have	ve minimum	resort to	use of RT	I Act to obtain	information	1	
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	(i) https://cic.g ov.in/rti- disclosoures (ii) https://cic.g ov.in/ (iii)https //cic.gov.in/sit es/default/files /RTI%20Discl osure/final%2 0Section-4%2 81%29%28b %29%28xiv%	Fully Met	25.00	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
6.2	Guidelines for Indian Government Websites	s (GIGW) is fol	lowed (re	eased in F	29.pdf (iv)http s://cic.gov.in/s ites/default/file s/Circulars%2 0%26Noificati on/Compendi umIRDivision_ Latest%20-Compressed%28 1%29.pdf			entral
	Secretariat Manual of Office Procedures (CS Personnel, Publ	•	-		- ·			
6.2.1	Whether STQC certification obtained and its validity	Fully Met	12.5	12.50	https://cic.gov in/sites/default /files/cicpdfs/S TQCCertificat e-CICwebsite. pdf	t S	6.25	The STQC certificate is obtained which is valid upto 25th Feb 2022. The same may please be updated.
6.2.2	Does the website show the certificate on the Website?	Fully Met	12.5	12.50	Yes, at the right top corner. The link is below: https://cic.gov/in/sites/default/files/cicpdfs/STQCCertificat e-CICwebsite.pdf	t S	12.50	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
				iviair		Calegory	IVIAINS	INCIDATES/OINE
Total			50	50		50	44	
Grand	l Total		899	899		799	765	